

5

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.502/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th October 2017, 10.30 A.M

Name of the Company		Aryan Mining & Trading Corporation Pvt.Ltd, -Versus- Brahmani River Pellets Ltd. & Ors	
Under Section		241/242	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR. S.K. KAPOOR, SR. ADV
2. MR. SAKATE KHAITAN, ADV.
3. MR. GAURAV KHAITAN, ADV.
4. MS. NIRMALYA DASGUPTA, ADV
5. MR. PRANIT BAG, ADV
6. MR. SHAUNAK MITRA, ADV
7. MS. JYOTI KRISHNAN, ADV.
8. MS. PRITHA BASU, ADV.
9. MS. SMEITI TIWARI, ADV

For respondent nos. 14 & 15

Sd

6/10/2017

1. Mr. Abhishek Manu Singhvi⁶
2. Mr. U.C Choudhury
3. Mr. Ashok Parija
4. Mr. Sanjoy Saha
5. Mr. Samrat Sen
6. Mr. Anj Singh
7. Mr. Anand Varma
8. Mr. Dhananjay Mishra
9. Mr. Navsh Thacker

Senior Advocate

10. Mr. Arishkar Singhvi
11. Mr. Siddhanta Kalita
12. Mr. Ashok Kumar Singh
13. Ms. Urmila Chakraborty
14. Ms. Paromita Dutta
15. Mr. Ritoban Sankar

PETITIONERS

Sd/-

6/10/2017

P.T.O ->

- ① Adheesh Agarwal
- ② Soorjya Ganguli
- ③ Pooja Charkebaati

Advocate for
Respondent 9, 10, 11, 13

sd

06/10/17

- ① - Mainak Bose
- ② Anuroy Basu
- ③ Sachin Shukla
- ④ Shreya Singh

Advocates for
Respondent nos.
1, 3 and 4.

sd

06/10/17

- ① Soumava Ghosh
- Sachchidanand Pandey

Res No. 12

sd

06/10/17

06/10/2017 - CP No. 502/2017 – Aryan Mining & Trading Corporation Pvt.
Ltd. -Versus- Brahmani River Pellets Ltd. &Ors.

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1, 3, 4, 9,
10, 11, 12, 13, 14 and 15 are present.

Heard. Reserved for order.



(Jinan K.R.)
Member (J)



(Vijai Pratap Singh)
Member (J)